

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 9 of 2014

Dated : **4th December, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Balaji Power
(A Unit of M/s Hira Ferro Alloys Ltd.) ... Appellant(s)
Versus
Chhattisgarh State Power Distribution Co. Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Nishtha Sikroria for R-1

Ms. Mandakini Ghosh for R-2

ORDER

We have heard the learned counsel for the Appellant as well as the learned counsel for the Respondent No.1.

Post the matter for hearing the submissions of the State Commission on **5th January, 2015.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

vt/jps